Sector-wise projects sanctioned by States SLEPCs are as under:

ŞI.	Sector	No. of	Cost	Cost	Cost	Project
No.		Projects	ASIDE	State	Pvt.	Cost
				Govt.	Sector	
1.	EPIP/EPZ/SEZ/Other	293	1128.69	720.87	5299.24	7148.80
	business Zones	(26%)	(16%)		(75%)	
2.	Complementary	511	1985.52	1487.99	635.10	4108.26
	infrastructure	(46%)				
3.	Info Tech	48	274.91	1108.96	1409.89	2793.76
		(4%)				
4.	Others which includes	53	61.2533	34.6187	59.3448	155.22
	equity participation in	(5%)				
	infrastructure projects and					
	other projects of national					
	and regional importance					
5	Common Effluent	34	211 . 078	133.487	581 . 875	926.4399
	Treatment Plant (CETP)	(3%)			(63%)	
6.	Development of Infras-	95	245.43	169.01	99.64	514.08
	tructure for Export	(9%)	(48%)			
	Promotion					
7.	Port/Harbours	28	83.73	34.52	1 . 57	119.83
		(3%)	(70%)			
8	Power Supply	47	174.45	100.11	0.26	274 . 82
		(4%)				
	TOTAL	1109	4165.06	3789.57	8086.92	16041.21

Import/export of meat products

 $\dagger 3727.$ SHRI RAGHUNANDAN SHARMA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the names of the countries from where meat is imported into India;
- (b) names of the animals whose meat was imported from January, 2010 to June, 2011 alongwith quantum and value thereof;
 - (c) the quantities of meat exported from India from 2010 to January, 2011, the

[†]Original notice of the question was received in Hindi.

names of animals and the quantum of meat that was exported and the profit earned from export of meat; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) The total value of meat imported into India during the period January, 2010 to June, 2011 is Rs. 9.80 crore (Provisional). Country-wise quantity of meat of various animals imported alongwith value is available in the DGCI&S publication in CD form namely 'Monthly Statistics of Foreign Trade of India' Volume-II latest available till January 2011, which is regularly sent to Parliament library by DGCI&S.

(c) and (d) The total value of meat exported from India during the period April, 2010 to January, 2011 is Rs. 7090.51 crore. Quantity of meat of various animals exported alongwith value is available in the DGCI&S publication in CD form namely 'Monthly Statistics of Foreign Trade of India' Volume-I for January 2011, which is regularly sent to Parliament library by DGCI&S.

Corrupt practices in Trade Marks Office

3728. SHRI A. ELAVARASAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Trade Marks Office, a key arm of the Intellectual Property Office that deals with patents, trade marks, design registration and Geographical Indications (GI) has been caught in controversies over allegations of bribery and unfair practice;
 - (b) if so, the details thereof;
- (c) whether Intellectual Property Office has sought a CBI inquiry into the corrupt practices by some of the officials for misleading applicants by promising faster processing in return for extra payment; and
- (d) if so, the details thereof and the steps taken to reform the department and cleanse the system?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir.

- (b) Since 1998, the incidents where CBI has caught the officers of the Trade Marks Registry in corruption related matters are given in the Statement (See below).
- (c) Yes, Sir. One incident of irregular practice of filing trademark application by an employee of the Trade Marks Registry came to notice on 20.06.2011. He has been suspended for his misconduct. On preliminary inquiry, it was found that a few other junior officials were also following similar practice. The office of the Controller General of Patents, Designs and Trade